## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Hearing	Rule-6 of IB	Balaji Rubber and Reclaims Pvt. Ltd. VS Falcon Tyres Ltd
No.47/ 2017			OF ID	V3 Falcon Tyres Eta

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
Ι.	Sangeetha	Operational Creditor	Barleth
	for Eci-legal		

## ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. We have seen office note. List it for clarification on 20/10/2017.

Member (T)

Member (J)